

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

ARBITRATION PETITION NO. 1 OF 2005

SHIN SATELLITE PUBLIC CO.LTD.

Petitioner(s)

VERSUS

JAIN STUDIOS LTD.

Respondent(s)

(With office report)

Date: 07/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s)

Mr. Nikhil Nayyar, Adv.

For Respondent(s)

Mr. Bharat Singh, Adv.

Mr. U.S. Prasad, Adv.

UPON hearing counsel the Court made the following

O R D E R

List after summer vacation.

Court Master

Court Master